

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

25. C.P. (IB)/197(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.05.2024**

Name of the Party: Mr. Shashikant Shravan Dhamne
Liquidator Norden Tankers & Bulkers
India LLP

Section 59 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Yahya Batatawala, Ld. Counsel for the Petitioner present. No representation on the part of the RoC.
2. At the request of Counsel, the matter is adjourned to **03.06.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)